

O.A. 685/95

(10)

10/2/2000

Hon. Mr. Rafiq Uddin, J.M

Hon. Mr. S. Biswas, A.M

Not reached. Adjourned to
11/4/2000 for hearing.

Boc
W

11-4-2000

Honible Mr. Rafiq Uddin J.M
Honible Mr. S. Biswas A.M.

Due to reference, adjourned
to 25-9-2000 for hearing.

B.O.C
2

Registrar
25.2.2000

Advocates are on
strike, adjourned
to 24.11.2000

By
Registrar

08-12-2000

Hon. Mr. VK Majotra AM

Hon. Mr. Rafiq Uddin J.M

None for the applicant.
Sri SK Pandey Prong counsel
for Sri Amit Stalekar
counsel for 2000 respo
Dismissed in default
and for non prosecution.

John

W

AM